

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1291 of 2019	Mukesh Kumar Vs. S.C. Ahuja & Ors.	Ravneet Singh	Lokesh Bhola- R1, 2

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamalapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
3.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt. Ltd. Vs. Dakota Chemicals India Pvt. Ltd.	Anjani Kumar Singh	Pranati Bhatnagar
4.	Comp. App. (AT) (Ins) No. 747 of 2019	Todi Investors (India) Pvt. Ltd. Vs. Allahabad Bank & Ors.	Dhruv Surana, Ravina Sharma	Hemant Dixit-R1 Kanishk Kheta-R2 Nipun Katyal-R3
5.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
6.	Comp. App. (AT) (Ins) No. 1014 of 2019	Steel India. Vs. Theme Developers Pvt. Ltd.	Harish N. Gokhale.	Debarshi Bhuyan
7.	Comp. App. (AT) (Ins) No. 1069- 1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar- R2
8.	Comp. App. (AT) (Ins) No. 1081 of 2019	Mahesh Munjal Vs. Marmo Stone Pvt. Ltd. & Anr.	Ashish Makhija	Ajit Sharma-R1 Prachi Johri-R2
9.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati
10.	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	Saurabh Kalia

11.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	Mohit D. Ram
12.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
13.	Comp. App (AT) (Ins) No. 1382 of 2019	Gautam Sinha, Ex-Director/Promoter, Kalpataru Cold Storage Pvt. Ltd. Vs. UV Asset Reconstruction Company Ltd. & Ors.	Murari Kumar	Sumesh Dhawan Vatsala Kak
14.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	
15.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt Ltd & Ors.	Pawan Sharma	Mansumyer Singh

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By Order

-sd/-
Registrar